

(9)

Central Administrative Tribunal, Principal Bench

Original Application No. 3126/2003

New Delhi, this the 7th day of May, 2004

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. S.K. Naik, Member (A)

Jagdish Chander Nagar, HPS
S/o Shri Chandgi Ram,
R/o Village Khanda Kheri,
presently posted as
Deputy Superintendent of Police, Commando (H)
Newal, Karnal ... Applicant

(By Advocate: Shri S.P. Chadha, proxy for Shri G.R. Nagar)

Versus

1. Union of India, through
The Secretary to Government of India,
Ministry of Home Affairs,
New Delhi
2. Union Public Service Commission,
Dholpur House,
Shahjahan Road, New Delhi
through its Secretary
3. The State of Haryana through
The Chief Secretary,
Government of Haryana,
Civil Secretariat,
Chandigarh.
4. The State of Haryana through
The Principal Secretary to
Government of Haryana,
Home Department, Civil Secretariat Building,
Chandigarh.
5. The Director General of Police, Haryana
Govt. of Haryana,
Sector-6 Panchkula.
6. Shri Yoginder Singh Nehara,
Superintendent of Police,
Bhiwani, District Bhiwani ... Respondents

(By Advocate: Shri S. Kumar, proxy for Shri R.V. Sinha,
for respondent no. 1)

ORDER (ORAL)

By Justice V.S. Aggarwal, Chairman

Learned counsel for the applicant does not press
for the present petition. Dismissed as withdrawn.

Naik
(S.K. Naik)
Member (A)

Ag
(V.S. Aggarwal)
Chairman

/dkm/